

HIGH COURT OF CHHATTISGARH: BILASPUR


NOTIFICATION

No. 1041 /Confdl./2022
II-1-2/2022

Bilaspur, dated 02 /08/2022

It is hereby notified that pursuant to Notification bearing No. K-13016/01/2022-US.II dated 29th July, 2022 of the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), New Delhi, Hon'ble Shri Justice Rakesh Mohan Pandey and Hon'ble Shri Justice Radhakishan Agrawal have assumed charge of the office of Additional Judge of the Chhattisgarh High Court in the forenoon of 02nd August, 2022.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL
02.08.2022

Endt. No. 1042 /Confdl./2022
II-1-2/2022

Bilaspur, dated 02 /08/ 2022

Copy forwarded to :-

1. Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
10. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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14. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Principal Secretary to the Hon'ble Governor of Chhattisgarh, Raj Bhavan, Raipur.
17. Principal Secretary to Hon'ble Chief Minister, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur.
18. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
19. Secretary General, Supreme Court of India, New Delhi for information.
20. Addl. Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi for information with reference to Notification No. K-13016/01/2022-US.II dated 29.07.2022.
21. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
22. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
23. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
24. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
25. Registrar General, High Court of Allahabad, Allahabad.
26. Registrar General, High Court of Andhra Pradesh, Amrawati.
27. Registrar General, High Court of Bombay, Mumbai.
28. Registrar General, High Court of Calcutta, Kolkata.
29. Registrar General, High Court of Delhi, Delhi.
30. Registrar General, High Court of Gauhati, Guwahati.
31. Registrar General, High Court of Gujarat, Sola (Ahmedabad).
32. Registrar General, High Court of Himachal Pradesh, Shimla.
33. Registrar General, High Court of Jammu & Kashmir & Ladakh, Jammu.
34. Registrar General, High Court of Jharkhand, Ranchi.
35. Registrar General, High Court of Karnataka, Bangalore.
36. Registrar General, High Court of Kerala, Kochi.
37. Registrar General, High Court of Madhya Pradesh, Jabalpur.
38. Registrar General, High Court of Madras, Chennai.
39. Registrar General, High Court of Manipur, Imphal.
40. Registrar General, High Court of Meghalaya, Shillong.
41. Registrar General, High Court of Odisha, Cuttack.
42. Registrar General, High Court of Patna, Patna.
43. Registrar General, High Court of Punjab & Haryana, Chandigarh.
44. Registrar General, High Court of Rajasthan, Jodhpur.
45. Registrar General, High Court of Sikkim, Gangtok.
46. Registrar General, High Court of Telangana, Hyderabad.
47. Registrar General, High Court of Tripura, Agartala.
48. Registrar General, High Court of Uttrakhand, Nainital.
49. Registrar, Central Administrative Tribunal, New Delhi.
50. Chairman, Bar Council of India, New Delhi.
51. Advocate General of Chhattisgarh, High Court Campus, Bilaspur.
52. Representative of Special Committee of State Bar Council of Chhattisgarh.
53. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
54. Assistant Solicitor General of India, High Court Campus, Bilaspur.

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55. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
56. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
57. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
58. Additional Registrar (Judicial/ Admn./ Works/ D.E./ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
59. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
60. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
61. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
62. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
63. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
64. Assistant Registrar/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Criminal /Civil /Confidential / Establishment/ District Establishment /High Court Staff Recruitment Cell/Library/ Pension /Protocol/ Record Room (Admn.)/ Receipt & Dispatch/ Record Room (Writ)/ Record Room (Civil)/ Record Room (Criminal)/ Stationary/ Supreme Court/ Writ/ I.L.R. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
65. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
66. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
67. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus Stand (Old Bus Depot No.1) Pandri, Raipur.
68. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
69. Registrar, Industrial Court, Raipur for information.
70. Treasury Officer, Bilaspur for information.
71. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official website of this High Court.


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

02.08.2022